

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 214
TO BE ANSWERED ON 03rd FEBRUARY, 2023

SUGAR EXPORTS

214 SHRI ABIR RANJAN BISWAS:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the details of the items moved from the free to the restricted list in the last five years, year-wise;
- (b) whether sugar exports were moved from the free to the restricted list, if so, the reasons therefor;
- (c) the amount of sugar, in lakh tonnes, exported and revenue generated in last five years, year-wise and country-wise;
- (d) the amount of sugar produced in the country in the past five years, year-wise and State-wise; and
- (e) steps taken by Government to increase production of sugar and sustain the domestic and export requirement instead of putting a ban on the export of the product, details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) The details of export items moved from the free to the restricted list in the last five years, year-wise is at Annexure-1. Many items reverted to 'Free' regime in the post-Covid period.
- (b) Yes, Sir. Export of sugar has been moved from 'Free' to 'Restricted' list during sugar season 2021-22 w.e.f. 01.06.2022. The restrictions on export of sugar have been extended upto 31.10.2023. This has been done in order to prevent uncontrolled export of sugar & with a view to ensure sufficient availability of sugar for domestic consumption.

(c) Details of sugar exported in last 5 years are as under:

Sugar Season (Oct-Sept)	Qty exported (in LMT)	Value in Million \$
2017-18	17.58	810.90
2018-19	39.90	1360.29
2019-20	57.99	1966.44
2020-21	75.18	2789.91
2021-22	104.57	4602.65
2022-23 (upto November, 2022)	66.67	3211.30

(d) The production of sugar during the last 5 sugar seasons, state-wise is at Annexure-2.

(e) India's sugar production is more than sufficient to meet domestic consumption as well as need for diversion of sugar towards ethanol production. Only surplus sugar is exported out of country. Various research institutes of Government of India are working towards improving the variety of sugarcane and higher recovery of sugar.

Annexure referred to in reply to Part(a) of Rajya Sabha Unstarred Question No. 214 to be answered on 03.02.2023

ANNEXURE-1

FINANCIAL YEAR	ITEM DESCRIPTION	
2018-19	1. Ethyl alcohol and other spirits, denatured, of any strength	
	2. Petroleum oils and oils obtained from bituminous minerals, other than crude; preparations not elsewhere specified or included, containing by weight 70 percent or more of petroleum oils or of oils obtained from bituminous minerals, these oils being the basic constituents of the preparations; waste oils.	
	3. Biodiesel and mixtures thereof, not containing or containing less than 70 percent by weight of petro	
2019-20	Formulations from API's	
	4. Paracetamol	
	5. Tinidazole	
	6. Metronidazole	
	7. Acyclovir	
	8. Vitamin B1	
	9. Vitamin B6	
	10. Vitamin B12	
	11. Progesterone	
	12. Chloramphenicol	
	13. Erytromycin Salts	
	14. Neomycin	
	15. Clindamycin salts	
	16. Ornidazole	
	17. Formulations made of Chloramphenicol	
	18. Formulations made of Erthromeycin Salts	
	19. Formulations made of Clindamycin Salts	
	20. Formulations made of Progesterone	
	21. Formulations made of Vitamin B 1	
	22. Formulations made of Vitamin B 12	
	23. Formulations made of Vitamin B6	
	24. Formulations made of Neomycin	
	25. Formulations made of Ornidazole	
	26. Formulations made of Metronidazole	
	27. Formulations made of Tinidazole	
	28. Formulations made of Acyclovir	
	29. Formulations made of Paracetamol	
	2020-21	Diagnostic kits Laboratory regeants/ Diagnostic Apparatus
		30. RNA Extraction kits and reagents
31. RT-PCR Kits and reagents		
32. VTM Kits and Reagents		
33. 15 ml falcon tube or cryovials		
34. Swabs sterile synthetic fibre swabs (Nylon, Polyester, Rayon,		

	or Dacron)
	35. Silicon columns
	36. Poly adenylic Acid or carrier RNA
	37. Proteinase K
	38. Magnetic Stand
	39. Beads
	40. Probes (specific for Covid-19 testing)
	41. Primers (specific for Covid-19 testing)
	42. Taq Polymerase enzyme
	43. Reverse transcriptase enzyme
	44. Deoxy nucleotide triphosphates
	45. PPE Medical coveralls for Covid-19
	46. 2/3 Ply Surgical masks
	47. Medical goggles
	48. N95/FFP2 masks or its equivalent
	49. Nitrile / NBR Gloves
2021-22	50. Amphotericin-B Injections
	51. Injection Remdesivir
	52. Remdesivir API
	53. Covid-19 Rapid Antigen testing kits
	54. Mercury
	55. Syringes with or without needle
	56. Agarwood (including chips & powder)
	57. Agar oil
	58. Enoxaparin
	59. Intra – venous Immunoglobulin (IVIG)
	60. Human hair , unworked whether or not, washed or scoured, waste of human hair
	61. Trifluoromethane (HFC-23)
	62. Difluoromethane (HFC-32)
	63. Fluoromethane (HFC-41), 1,2- difluoroethane (HFC-152) and 1,1-difluoroethane (HFC152a)
	64. Pentafluoroethane (HFC-125), 1,1,1- trifluoroethane (HFC-143a) and 1,1,2- trifluoroethane (HFC-143)
	65. 1,1,1,2- Tetrafluoroethane (HFC134a) and 1,1,2,2- tetrafluoroethane (HFC-134)
	66. 1,1,1,2,3,3,3- Heptafluoropropane (HFC227ea), 1,1,1,2,2,3- hexafluoropropane (HFC236cb), 1,1,1,2,3,3- hexafluoropropane (HFC236ea) and 1,1,1,3,3,3- hexafluoropropane (HFC-236fa)
	67. 1,1,1,3,3- Pentafluoropropane (HFC245fa) and 1,1,2,2,3- pentafluoropropane (HFC245ca)
	68. 1,1,1,3,3 Pentafluorobutane (HFC365mfc) and 1,1,1,2,2,3,4,5,5,5-decafluoropentane (HFC-43-10mee)
	69. 2,3,3,3-Tetrafluoropropene (HFO1234yf), 1,3,3,3- tetrafluoropropene (HFO-1234ze) and (z)-1,1,1,4,4,4- hexafluoro-2-butene (HFO1336mzz)
	70. Trifluoromethane (HFC-23) or perfluorocarbons (PFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Containing

	trifluoromethane (HFC-23)
	71. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Containing 15% or more by mass of 1,1,1-trifluoroethane (HFC-143a)
	72. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Other, not included in the sub-heading above, containing 55% or more by mass of pentafluoroethane (HFC-125) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs)b
	73. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)
	74. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): -- Other, not included in the sub-headings above, containing 30% or more by mass of 1,1,1,2-tetrafluoroethane (HFC-134a) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs)
	75. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Other, not included in the sub-headings above, containing 20% or more by mass of difluoromethane (HFC-32) and 20% or more by mass of pentafluoroethane (HFC-125)
	76. Other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs): - - Other, not included in the sub-headings above, containing substances of sub-headings 2903 41 to 2903 48
2022-23	77. Sugar (raw sugar, refined sugar & white sugar)

Annexure referred to in reply to Part(d) of Rajya Sabha Unstarred Question No. 214 to be answered on 03.02.2023

Annexure-2

Statement showing state-wise production of sugar (excluding diversion to ethanol) during last five sugar seasons and current sugar season 2022-23							
Sl. No.	Name of State	Sugar Production (Figure in Lakh MT)					
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 25.01.2023)
1	Andhra Pradesh	4.63	4.87	2.85	2.01	2.05	0.55
2	Bihar	7.15	8.37	7.23	4.62	4.56	2.25
3	Chhattisgarh	0.79	1.06	0.77	0.78	1.10	0.56
4	Gujarat	11.1	13.7	9.31	10.48	12.11	5.03
5	Haryana	7.32	6.82	7.41	7.7	7.15	1.82
6	Karnataka	36.86	44.32	33.75	42.94	62.05	36.34
7	Madhya Pradesh	5.3	4.21	3.73	4.55	5.41	1.56
8	Maharashtra	107.08	107.21	61.83	106.39	137.36	66.72
9	Punjab	8.2	7.87	5.38	5.48	5.96	2.87
10	Tamil Nadu	5.45	7.24	7.28	8.79	12.67	3.77
11	Telangana	2.7	2.57	1.39	1.23	2.28	1.36
12	Uttar Pradesh	120.51	118.63	128.74	110.59	101.98	45.93
13	Uttarakhand	4.5	3.91	4.58	4.11	4.53	1.91
14	Others	0.37	0.52	0.39	0.34	0.36	0.06
	All India	321.96	331.3	274.64	310.01	359.57	170.73